SECOND CORRIGENDUM FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

MEUSE KARA & SUNGRACE MAFATLAL LIMITED

(formerly known as Bio Green Industries Limited)

Regd. Off.: 803, Dev Plaza, S. V. Road, Opp. Andheri Fire Station,
Andheri (w), Mumbai 400058;
Tel.: 022-65618712; E-mail: info@biogreenindustries.in

The Second Corrigendum to the Letter of Offer (Corrigendum 2) is being issued by Firstcall India Equity Advisors Pvt Limited (the Manager to the Offer) on behalf of Mrs. Kavya Amit Digvijay Singh (the Acquirer) in respect of the open offer to the Equity shareholders of the Meuse Kara & Sungrace Mafatlal Limited (formerly known as Bio Green Industries Limited) (the Target Company) pursuant to and in compliance with Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011. This Corrigendum 2 should be read in conjunction with the Public Announcement (PA) appeared on 30.03.2012 (Friday), Detailed Public Statement (DPS) appeared on April 4th, 2012 (Tuesday), an advertisement issued under Regulation 18 (7) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 appeared on 22nd August 2012 (Wednesday) and Corrigendum 1 appeared 25th August 2012 (Saturday) in the Free Press Journal, Business Standard and Navashakti newspapers.

The terms used in this Second Corrigendum to the Letter of Offer have the same meaning assigned to them in PA, DPS, Letter of Offer (LOO) and Corrigendum 1 issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to note that, since the Opening of the Offer has been revised from 23.08.2012 to 14.09.2012, The acquirer would pay an interest @ 10% p.a. along with the offer price for the delayed period to all the shareholders whoever tenders their shares in the said open offer.

** The acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfilment of its obligations of the Acquirer laid down in the regulations.*

** All the other terms and conditions remain unchanged.*

A copy of this Corrigendum 1 will be available at SEBI website http;//www.sebi.gov.in.

Issued by Manager to the Offer on behalf of Ms. Kavya Amit Digvijay Singh, Acquirer

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Place : Mumbai
Date : August 26, 2012